

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) The retirement age of Air hostesses Indian Airlines and Air-India is 30 years and 35 years respectively or when she gets married whichever is earlier. Extension by one year is granted at a time upto the age of 40. The retirement age of Flight Pursers in Indian Airlines and Air-India is 58 years. Air Hostesses are retired earlier than Flight Pursers as their job entail a great deal of exertion and physical strain.

(c) Yes, Sir.

(d) The terms and conditions of service of Air Hostesses is under review.

Export houses associated with **M RTP** groups

142. DR. RAFIQ ZAKARIA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state;

(a) the number of export houses, associated with the MRTP groups, which are at present allowed to handle export business;

(b) the number of export houses out of them which concentrate only on exports of their own Companies;

(c) whether it is a fact that as a result of such concentration, genuine export trade is adversely affected; and

(d) if so, what steps Government propose to take to ensure that such monopolistic tendencies in export trade are not encouraged?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) to

(d) Information is being collected and will be laid on the Table of the House.

Permission to foreign banks to open branches in India

143. DR. RAFIQ ZAKARIA; Will the Minister of FINANCE be pleased to state:

(a) whether Government have finalised their policy in regard to the opening of branches in India by the foreign banks and if so, what are the details in this regard;

(b) what is the number of foreign banks which have asked for permission to open such branches and what are the names of the controlling shareholders of such foreign banks; and

(c) whether there is any proposal under Government's consideration to accord any preferential treatment to foreign banks which are controlled by Asian and African shareholders?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (c) The applications of the foreign banks, including those controlled by Asian and African shareholders, are, as hitherto, considered on merit.

(b) Thirteen foreign banks with no branches in India have applied/expressed desire to apply for licence for opening branches in India for conducting banking business. The names of these banks with particulars of their controlling shareholders, to the extent available, are set out in the statement annexed. In addition, seven foreign banks already operating in India have applied or expressed a desire to apply for opening more branches in India.

Statement

Names of the New foreign banks which have applied for/have expressed desire to apply for licences for opening branches in India and the particulars of controlling shareholders of these banks.

Name of the Bank	Name of the controlling shareholders.
1. Bank of Oman Ltd.	Not available.
2. Bank of Credit & Commerce International (Overseas) Ltd.	Wholly owned subsidiary of B.C.C.I. Holdings (Luxembourg).
3. Middle East Bank Ltd., Deira (Dubai)	Majid Mohamad Al-Fattaih (51% of the share capital).
4. Dubai Bank Ltd., Dubai	A.R.E. Galadari and Bros. (51% of the share capital).
5. United Arab Bank, Dubai	Societe Generale (20% of the share capital)
6. Banque de l'Indochine et de Suez	Suez Canal Company
7. Societe Generale	Owned by the French Government.
8. European Asian Bank, Hamburg	Not Available
9. Chase Manhattan Bank	Do.
10. Bank of Montreal	Do.
11. Nederlandsche Middenstands Bank N. V. Amsterdam	Do.
12. Habib Bank A. G. Zurich	Do.
13. Emirates Commercial Bank Ltd., Abu Dhabi	Do.

Improvement of airports for Air Bus services

144. SHRI F. M. KHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to State:

(a) whether it is a fact that the recent introduction of Air Bus services by the Indian Airlines in some of the cities in the southern sector has upset the existing arrangements at the airports at Bangalore, Hyderabad and Trivandrum; and

(b) if so, what steps Government have taken to equip these airports upto the international standard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PUEUSHOTTAM KAUSHIK): (a) and (b) Indian Airlines are operating Air Bus services to Bangalore and Trivandrum at present.

The terminal facilities at Bangalore have already been augmented and the question of further strengthening the runway and associated pavements has been taken up.

At Trivandrum the terminal building is being extended to augment facilities for Air Bus operation. The question of further extending the runway and strengthening it and the associated pavements has also been taken up.

Indian Airlines are examining the feasibility of introducing Air Bus service to Hyderabad. Meanwhile the runway and associated pavements are being strengthened and terminal facilities being augmented.